NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/70/(IB)/2017

NAME OF THE PETITIONER(S) : SRI ADINATH ENTERPRISES

NAME OF THE RESPONDENT(S) : RRP HOUSING PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

H'SARATH CHONDRU REPRESENTATION BY WHOM
Respendent Company

ORDER

Counsel for petitioner called absent. No representation. Shri Sarath Chandru, representing the respondent company present and prayed time for making submissions. Time extended at request. Put up on 03.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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